## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/168/2017

NAME OF THE PETITIONER(S)

: FINE METAL STAMPING PVT LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P. HARIBABU

PR. Com for politioner Phronof

(sp. 18/12/17.

## **ORDER**

Heard both the sides. Order reserved.

-sel -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /dd/

\_gd -(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)